

Safety of children in schools

**1986. SHRIMATI SAVITA SHARDA:
SHRI GIREESH KUMAR SANGHI:
SHRI EKANATH K. THAKUR:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that his Ministry has written to the Chief Ministers of the States and Union Territories urging them to ensure safety and well being of children in schools in the wake of Kumbakonam tragedy;

(b) if so, the details thereof;

(c) whether the various States have given any assurances to take action on the above;

(d) whether Government have set up any monitoring cell to see whether the States are following the safety norms and well being of the children in the schools;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) and (b) Yes, Sir. Chief Ministers have been requested by the Minister of Human Resource Development through a letter dated 27.7.2004 to provide personal leadership and to take all possible steps for ensuring safety and well being of school children especially through;

- suitable sensitization of teachers**
- adequate safety and emergency arrangements in school premises, and**
- provision of hygienic mid-day meal**

(c) States responses have started coming in.

(d) to (f) It is primarily the responsibility of States to ensure safety and well being of children in schools. Monitoring of States responses to the request referred to in part (a) of the question does not require setting up of a separate monitoring cell.